

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.83/TD/2018

Subject :Application seeking grant of Category- IV inter-State trading licence under Section 15(1) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009 and its amendments.

Date of Hearing : 18.9.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Jammu & Kashmir State Power Development Corporation Limited

Parties present : Shri Mahfooz Nazki, Advocate, J&K SPDCL
Shri Rohit Sharma, Advocate, J&K SPDCL
Shri Ashish Prasad, Advocate, J&K SPDCL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present petition has been filed under Section 15 (1) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009 for grant of inter-State trading licence for Category- IV. Learned counsel for the Petitioner further submitted that it has complied with all the provisions of the Trading Licence Regulations and requested for grant of inter-State trading licence.

2. After hearing the learned counsel for the Petitioner, the Commission directed the Petitioner to submit the following information, on an affidavit, by 25.9.2018:

(a) Audited accounts alongwith the Director's Report, Auditor's Report, the schedules and notes on accounts for one year immediately preceding the year in which the application has been made i.e. as on 31.3.2017; and

(b) Audited Special Balance Sheet together with schedules and notes as on any date falling within 30 days immediately preceding the date of making the application i.e. 26.2.2018.

3. The Commission directed that due date of filing the information should be strictly complied with. No extension shall be granted on that account.

4. Subject to the above, the Commission reserved order in the petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**